

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017. AT 10.30 AM

ORDER

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/160/241/HDB/2017
NAME OF THE COMPANY	Heard Shri Y. Suryanarayana, lerned counsel for the Petitioner and Sri J. Pradeep Kiran, Nandan Cleantec Limited
NAME OF THE PETITIONER(S)	Maxnew Trading Pte Limited
NAME OF THE RESPONDENT(S)	Nandan Cleantec Limited & (5) Others
UNDER SECTION	MEMBER (Judl) 1

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	counsel for petitioner	suryacorporatelawyer@gmail.com 9849866556	Y. Suryanarayana

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J. Pradeep Kiran	Counsel for R3 Also representing counsel for R2	808668878	J. Pradeep Kiran

ORDER

Heard Shri Y. Suryanarayana, lerned counsel for the Petitioner and Sri J. Pradeep Kiran, counsel for R.2 & R.3. At the request of both the counsels, the case is posted to 18.12.2017.


MEMBER (Judl)